

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 21.

C.P. (IB)/947(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI KR SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Callison**

VS

Radius Sumer Developers Private Limited

For the OC : PCA Kairav Trivedi.

For the CD : Absent.

IBC under Sec. 9

ORDER

PCA Kairav Trivedi has submitted that the service of notice has not been done by PCA as directed by this Tribunal on 22.08.2023. The OC is directed to comply with the direction for filing affidavit of service. List on **09.10.2023 for final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//